

Kotak Mahindra General Insurance Company Ltd. (Formerly Kotak Mahindra General Insurance Ltd.)
Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051. Maharashtra, India.

## KOTAK ERECTION ALL RISKS INSURANCE ENDORSEMENTS/ADDITIONAL COVERS

## **ADDITIONAL CUSTOMS DUTY (EAR-05)**

UIN No. IRDAN152A0136V01201718

Attached to and forming part of the Policy No
'In consideration of the insured having paid an additional premium by the Insured
(which is included in the Total premium set forth in the schedule), it is hereby
declared and agreed that the insured shall also be indemnified during the currency
of this policy, towards Additional Custom Duty $\overline{\mathbf{x}}$ which may
be incurred by the insured over and above the Custom Duty amount taken into
account in arriving at the Sum Insured of the affected item.
Each and every claim payable under this extension shall be subject to an Excess of 5% of the admissible Additional Custom Duty incurred and will be in addition to the Excess amount applicable for the affected item under the Policy.
The Indemnity for such Additional Custom Duty will stand reduced after occurrence of the claim unless reinstated by payment of an additional premium prescribed by the Company.
Subject otherwise to the terms conditions and exceptions of the policy'.